

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 105
(IB)-197(PB)/2019

IN THE MATTER OF:

Mr. Arunachalam Karthikeyan & Anr. Petitioners/Applicant
v.
Today Homes Noida Pvt. Ltd. Respondents

Under Section 7 of Insolvency and Bankruptcy Code, 2016

Order delivered on 07.02.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. PRADEEP R. SETHI
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner(s): Mr. Arunachalam Karthikeyan, Petitioner represented
by Jyoti AC
For the Respondent(s): Mr. Rajat Malhotra & Mr. MD. Nausheen Samar, Advs.

ORDER

Against the same Corporate Debtor, the order stand reserved which
is likely to be pronounced.

List the matter on 12.02.2019.

Sd/-

(M.M.KUMAR)
PRESIDENT

Sd/-

(PRADEEP R. SETHI)
MEMBER(TECHNICAL)